

- (b) Annual Accounts of the Haj Committee of India, Mumbai, for the year 2019-20, and the Audit Report thereon,.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (b) above.

[Placed in Library. See No. LT 2963/17/2021]

- I. Notification of Ministry of Ports, Shipping and Waterways**
- II. Reports and Accounts (2018-19 and 2019-20) of HCSL and SCL and related papers**
- III. Reports and Accounts of various Port Trusts for various years and related papers**
- IV. Accounts (2019-20) of TAMP, Mumbai and related papers**
- V. MOUs (2020-21) between Government of India and CSL and Shipping Corporation of India Ltd.**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Mansukh Mandaviya, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Ports, Shipping and Waterways Notification No. IWAI/Cargo/184/2009/Vol-II., dated the 29th July, 2020, publishing the Inland Waterways Authority of India (Levy and Collection of Fees and Charges) (Amendment) Regulations, 2020, under Section 36 of the Inland Waterways Authority of India Act, 1985.

[Placed in Library. See No. LT 3274/17/2021]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1)(b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Third Annual Report and Accounts of the Hooghly Cochin Shipyard Limited (HCSL), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT 3253/17/2021]

- (ii) (a) Fourteenth Annual Report and Accounts of the Sethusamudram Corporation Limited (SCL), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT 3716/17/2021]

- (iii) (a) Fifteenth Annual Report and Accounts of the Sethusamudram Corporation Limited (SCL), Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT 3254/17/2021]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) (a) above.

III. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 103 and Section 106 of the Major Port Trusts Act, 1963:—

- (i) (a) Administration Report and Accounts of the Visakhapatnam Port Trust (VPT), Visakhapatnam, for the year 2019-20, and the Audit Report thereon.

- (b) Review by Government on the working of the above Port Trust.

- (c) Review by Government of the Annual Accounts of the above Port Trust.

[Placed in Library. See No. LT 3270/17/2021]

- (ii) (a) Administration Report and Accounts of the Jawaharlal Nehru Port Trust (JNPT), Navi Mumbai, for the year 2019-20, and the Audit Report thereon.

- (b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT 3271/17/2021]

- (c) Review by Government of the Annual Accounts of the above Port Trust.

[Placed in Library. See No. LT3272/17/2021]

- (iii) (a) Administration Report of the Deendayal Port Trust (*formerly Kandla Port Trust*), Kutch, Gujarat, for the year 2019-20.

[Placed in Library. See No. LT 3366/17/2021]

- (b) Annual Accounts of the Deendayal Port Trust (*formerly Kandla Port Trust*), Kutch, Gujarat, for the year 2019-20, and the Audit Report thereon.

[Placed in Library. See No. LT 3367/17/2021]

- (c) Review by Government on the working of the above Port Trust.
 - (d) Review by Government of the Annual Accounts of the above Port Trust.
- (iv) (a) Administration Report of the New Mangalore Port Trust, Mangalore, Karnataka, for the year 2019-20.
[Placed in Library. See No. LT 3268/17/2021]
- (b) Annual Accounts of the New Mangalore Port Trust, Mangalore, Karnataka, for the year 2019-20, and the Audit Report thereon.
[Placed in Library. See No. LT 3269/17/2021]
- (c) Review by Government on the working of the above Port Trust.
 - (d) Review by Government of the Annual Accounts of the above Port Trust.
- (v) (a) Administration Report and Accounts of the Mumbai Port Trust-Pension Fund Trust, Mumbai, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government of the Annual Accounts of the above Trust.
- (vi) (a) One Hundred Forty First Administration Report of the Mumbai Port Trust, Mumbai, for the year 2019-20.
- (b) Annual Accounts of the Mumbai Port Trust, Mumbai, Maharashtra, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government of the working of the above Port Trust.
 - (d) Review by Government of the Annual Accounts of the above Port Trust.
[Placed in Library. See No. LT 2975/17/2021]
- (vii) (a) Annual Administration Report and Accounts of the Chennai Port Trust, Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government of the Annual Accounts of the above Port Trust.
[Placed in Library. See No. LT 3273/17/2021]
- (viii) (a) Administrative Report of the Syama Prasad Mookerjee Port, Kolkata, for the year 2019-20.
[Placed in Library. See No. LT 3258/17/2021]
- (b) Annual Accounts of the Syama Prasad Mookerjee Port, Kolkata, for the year 2019-20, and the Audit Report thereon.

[Placed in Library. See No. LT 3259/17/2021]

- (c) Review by Government on the working of the above Port Trust.
- (ix) (a) Annual Administration Report of the Mormugao Port Trust (MPT), Goa, for the year 2019-20.

[Placed in Library. See No. LT 3262/17/2021]

- (b) Annual Accounts of the Mormugao Port Trust (MPT), Goa, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Port Trust.
- (d) Review by Government of the Annual Accounts of the above Port Trust.

[Placed in Library. See No. LT 3263/17/2021]

- (x) (a) Administration Report of the Cochin Port Trust (CoPT), Cochin, Kerala, for the year 2019-20.

[Placed in Library. See No. LT 3260/17/2021]

- (b) Annual Accounts of the Cochin Port Trust, Cochin, Kerala, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above Port Trust.
- (d) Review by Government of the Annual Accounts of the above Port Trust.

[Placed in Library. See No. LT 3261/17/2021]

- (xi) (a) Forty-first Administration Report and Accounts of the V. O. Chidambaranar Port Trust, Tuticorin Tamil Nadu for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT 3265/17/2021]

IV. A copy each (in English and Hindi) of the following papers:—

- (i) Annual Accounts of the Tariff Authority for Major Ports (TAMP), Mumbai, Maharashtra, for the year 2019-20, and the Audit Report thereon, under sub-section (2) of Section 103 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT 3264/17/2021]

- V.(i) Memorandum of Understanding between the Government of India (Ministry of Ports, Shipping and Waterways) and the Cochin Shipyard Limited (CSL), for the year 2020-21.